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Title: Need to bring forth a comprehensive legislation to govern the working and living conditions of employees in the I.T. sector.

SHRI SANTASRI CHATTERJEE (SERAMPORE): Sir, the development of I.T. sector in India is a welcome step since it provides job opportunities to a section of our unemployed youth. It has also helped in development of some ancillary jobs. But formation of trade unions in the I.T. sector has got mixed reactions in the country. While the Indian Constitution guarantees formation of unions/ associations/political parties, denial of formation of Trade Unions in the I.T. sector amounts to flagrant violation of the laws of the land. A survey conducted by the National Labour Institute has thrown some light on the shocking conditions prevalent in the I.T. sector industry where there is neither any security of service nor there is any protection of elementary rights.

I would request the hon. Minister of Labour to prepare a comprehensive Bill to govern the working and living conditions of the I.T. sector employees.